

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 240 of 2017 (SZ)**

**Applicant(s)**

S.P. Muthuraman, 204,  
Railway Feeder Road,  
Sankar Nagar P.O.  
Tirunelveli Dist

Vs.

**Respondent(s)**

The Secretary, Environment & Forest,  
Dept, Govt. of Tamil Nadu, Chennai and  
4 others

**Legal Practitioners for Applicant(s)**

M/s S. Muthu Vairam

**Legal practitioners for respondent(s)**

Mr. E. Manoharan, Addl G.P. for R1,  
Mrs. H. Yasmeen Ali for R2 to R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.01.2018  Applicant & counsel not present. R2 to R4 & R5 counsel present. R1 side no representation. R1 called absent. For reply of R2 to R5 call on 06.02.2018.  (Tmt. Meena Satheesh) Registrar